

\210ITEM NO.23

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 114/2014

MAHAVIR SINGH

Appellant(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 28/03/2016 This appeal was called on for hearing today.

For Appellant(s) Ms. Jemtiben,Adv.

Mr. A. Raghunath,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the Learned counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 5.2.2016 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M V RAMESH)
Registrar

MG